### **ORIGINAL IN HINDI**

### Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

### LOK SABHA UNSTARRED QUESTION NO. 189 TO BE ANSWERED ON 02.02.2022

### FOODS PREPARED FROM MEAT

## 189. SHRI HAJI FAZLUR REHMAN: (**OIH**)

# Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the instant noodles, potato chips and other snacks contain an ingredient that is commercially prepared from meat and if so, the details thereof;
- (b) the name of the animal from whose meat, this ingredient is prepared and the percentage thereof used in the above food items; and
- (c) whether the Government has directed the FSSAI registered companies engaged in preparation of such food-items to indicate on the label the name and quantity of the ingredients used therein and if so, the details thereof?

### ANSWER

### उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री (श्री अश्विनी कुमार चौबे)

### THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c) : As per sub- regulation 2(o) Food Safety and Standards (Labelling & Display) Regulations, 2021, "Non- vegetarian food" means an article of food which contains whole or part of any animal including birds, insects, fresh water or marine animals or eggs or products of any animal origin, but does not include milk, milk products, honey or bees wax or carnauba wax or shellac.

Further, sub- regulation 2.2.2 (4) (a) of Food Safety and Standards (Labelling & Display) Regulations, 2021 provide that every package of Non-vegetarian food containing ingredients including food additives, processing aids of animal origin shall bear a declaration to this effect made by a symbol and colour code. The symbol shall consist of a brown colour filled triangle inside a square with brown outline.

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